

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-659/2016

In the matter of :

SBJ Exports & MFG (P) Ltd

..PETITIONER

Vs.

BCC Fuba India Limited

... RESPONDENT

SECTION :

Under Section 433(e), 434 and 439

Order delivered on 23.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

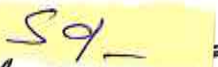
(DEEPA KRISHAN)  
Hon'ble Member (Technical)

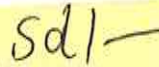
For the Petitioner /Op. Creditor :-  
For the Respondent/Corporate Debtor :  
For the RD (N) :

ORDER

None appears for the applicant/petitioner. In the circumstances, post the matter on 24.11.2017 before the Hon'ble Principal Bench.

List on 24.11.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.11.2017